

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Pr. District & Sessions Judge,
Jammu/ Samba/Kathua/Udhampur/
Bhaderwah/Kishtwar/Ramban/Reasi/Rajouri/
Poonch/ Srinagar/Baramulla/Anantnag/Pulwama/Shopian/
Budgam/Kulgam/Bandipora/Kupwara/Ganderbal/
Leh/Kargil.

No: 56211-34/1928/d

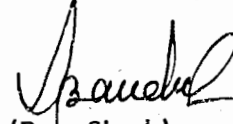
Dated: 13/2/2019

Subject: Submission of data/information regarding the "age of existing Court Buildings/Residential Quarters and its inhabitable conditions", of all Subordinate Courts of J&K Judiciary.

Sir,

With reference to the subject cited above, the undersigned is under directions to request you to furnish the data/information regarding the "age of Court Building/Residential Quarter, whether habitable or not", falling under your respective Districts, as directed by the Hon'ble Chairman, Building & Infrastructure Committee. Requisite information may please be submitted as early as possible, through fax No.0191-2539896/High Court e-mail as well as by post.

Yours faithfully,



(Ram Singh)

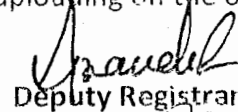
Deputy Registrar.

No: 56211-34/1928/d

Dated: 13/2/2019

Copy to the:

1. Secretary to Hon'ble Sh. Justice Rajesh Bindal, Hon'ble Chairman, Building & Infrastructure Committee, for kind information,
2. In-charge NIC, High Court of J&K, Jammu, for uploading on the official website of J&K High Court.



Deputy Registrar.